

**SPORTS & YOUTH SERVICES DEPARTMENT**

**PART III-A**

**Regulations, Orders, Notifications, Rules, etc. issued by the  
Governor, Heads of Departments and High Court**

**CO-OPERATIVE SOCIETIES**

**ORDERS**

The 22nd September 2017

No. 2248—15.L.I.3/12.Legal—In exercise of powers conferred upon me under sub-section 1(C) of Section 70 of O.C.S. Act, 1962 & read with Notification No. 3201-Legal. 3191, dated the 9th February 1992 of the Government of Odisha in Co-operation Department, Bhubaneswar. I, Shri Bhaktabandhu Sahoo, o.c.s.-(I), Deputy Registrar, C. S, (JD) Jeypore do hereby appoint Shri Subrakanthi Tungu, o.c.s.-(II), Asst. Registrar, C.S., Jeypore Circle as Arbitrator of C.S. with immediate effect in the local limits of entire Jeypore Circle until further orders.

Given under my hand & Seal on this the 22nd September 2017.

The 22nd September 2017

No. 2253—15.L.I.3/12.Legal—In exercise of powers conferred upon me under sub-section 1(C) of Section 70 of O.C.S. Act, 1962 & read with Notification No. 3201-Legal. 3191, dated the 9th February 1992 of the Government of Odisha in Co-operation Department, Bhubaneswar. I, Shri Bhaktabandhu Sahoo, o.c.s.-(I), Deputy Registrar, C. S, (JD) Jeypore do hereby appoint Shri Ajit Prasad Das, o.c.s.- (II) Asst. Registrar, C.S., Nabarangapur Circle as Arbitrator of C.S. with immediate effect in the local limits of entire Nabarangapur Circle until further orders.

Given under my hand & Seal on this the 22nd September 2017.

**BHAKTABANDHU SAHOO**

Deputy Registrar, C. S, (JD) Jeypore

**OFFICE OF THE BLOCK EDUCATION  
OFFICER, LAHUNIPARA DISTRICT  
SUNDARGARH**

**ORDERS**

The 13th November 2017

No. 1085—In pursuance of Government guidelines laid down in G.O. No. 4824, dated the 11th April 2014 of Director of Elementary Education, Odisha/G.O. No. 15761-SME., dated the 19th July 2014 of Government of Odisha, Department of School & Mass Education, and revised guidelines on Upper Primary Class-V Stage Scholarship Scheme on the above revised guidelines. As per quota fixed sanction is hereby accorded for fresh award of U.P. (Class-V) stage Merit Scholarship i.e @ Rs. 200 (Rupees two hundred) only per month in favour of the following students of the Lahunipara Block on the basis of Result of U.P. (Class-V) Merit Scholarship Examination 2017 with effect from the 1st April 2017 or the date of admission of Class-VI in the school whichever is later and the scholarship will be made tenable to School mentioned against each. The scholarship will continue for a period of two years from time to time from the 1st April 2017 subject to continuance of study, regular attendance, satisfactory progress and good conduct of the scholar.

The charge is debitable to Demand No.10-2202-Gen-Edn.-01-Elementary Edn.-109- scholarship and incentives-1009-other Educational Facilities 40011-Upper primary-502-Merit-cum- Poverty scholarship Pre Merit Voted in the Budget estimate for the year 2017-18.

**BUDGET ESTIMATE 2017-18**

Sl. No.	Name of the Block & No. of quota fixed	Roll No.	Name of the scholar	Name of the school from which appeared	Name of the is made.
(1)	(2)	(3)	(4)	(5)	(6)
1	Lahunipara-7	LNP-006	RITESH KUMAR SAHU	SSM , Barsuan	SSM , Barsuan
2		LNP-005	SATYAJIT BEHERA	SSM , Barsuan	SSM , Barsuan
3		LNP-104	SHRADHANJALI KHATUA	SSM, Lahunipara	SSM, Lahunipara
4		LNP-084	ALOK MAHANTA	SSM, Lahunipara	SSM, Lahunipara

5	LNP-083	OMMPRAKASH BARIK	SSM, Lahunipara	SSM, Lahunipara
6	LNP-080	PUJA MAHANTA	Govt. NUPS, Lahunipara	Govt. NUPS, Lahunipara
7	LNP-002	SUCHISMITA SAHU	Govt. UGHS, Gamlei	Govt. UGHS, Gamlei

The 13th November 2017

No. 1094—In pursuance of Govt. Guidelines laid down in G.O. No. 4824, dated the 11th April 2014 of Director of Elementary Education, Odisha/G.O. No. 15761-SME., dated the 19th July 2014 of Government of Odisha, Department of School & Mass Education, and revised guidelines on Upper Primary Class-V Stage Scholarship Scheme on the above revised guidelines. As per quota fixed sanction is hereby accorded for fresh award of U.P. (Class-V) stage Merit-*cum*- Poverty Scholarship i.e.

@ Rs. 200 (Rupees two hundred) only per month in favour of the following students of the Lahunipara

Block on the basis of Result of U.P. (Class-V) Merit-*cum*-Poverty Scholarship Examination 2017 with effect from the 1st April 2017 or the date of admission of Class-VI in the school whichever is later and the scholarship will be made tenable to school mentioned against each. The scholarship will continue for a period of two years from time to time from 1st April 2017 subject to continuance of study, regular attendance, satisfactory progress and good conduct of the scholar.

The charge is debitable to Demand No.10-2202-Gen-Edn.-01-Elementary Edn.-109-scholarship and incentives-1009-other Educational Facilities 40011-Upper primary-502-Merit-*cum*-Poverty scholarship Pre Merit Voted in the Budget estimate for the year 2017-18.

#### BUDGET ESTIMATE 2017-18

Sl. No.	Name of the Block & No. of quota fixed	Roll No.	Name of the scholar	Name of the school from which appeared	Name of the school where tenability is made.
(1)	(2)	(3)	(4)	(5)	(6)
1	Lahunipara-7	LNP-032	SUMAN PATRA	Tumkela UGUPS	Tumkela UGUPS
2		LNP-082	DIBYAJYOTI MAHANTA	SSM, Lahunipara	SSM, Lahunipara
3		LNP-079	SABITA MUNDA	Takara Sevashram	Takara Sevashram
4		LNP-067	PRAGNYAPARAMITA SAHU	Kapanda UGUPS	Kapanda UGUPS
5		LNP-054	SANDIPKUMAR MAHANTA	Kurda NUPS	Kurda NUPS
6		LNP-070	BHARATI MAHANTA	Saradhapur PS	Saradhapur PS
7		LNP-031	PRIYALAXMI PAL	Tumkela UGUPS	Tumkela UGUPS

ALHADINI NAIK

Block Education  
Officer Lahunipara

Name: Sri Manoj Kumar Padhy  
Designation: Addl. Secretary to Govt.  
Date: 7/29/2021 7:42:02 AM